

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION
RAJYA SABHA
UNSTARRED QUESTION NO- 3751
ANSWERED ON- 25/03/2026

Functioning Government college in Tamil Nadu

3751 Dr. M. Dhanapal:

Will the Minister of **EDUCATION** be pleased to state:

- (a) whether Government has assessed the impact of the ongoing agitation by guest lecturers on academic functioning in Tamil Nadu Government colleges;
- (b) if so, the details of representations received from faculty members and the response of the State authorities regarding their demands; and
- (c) the initiatives proposed to be taken by Government to safeguard the academic interests of students in these institutions?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUKANTA MAJUMDAR)

(a) to (c): State Universities/State Educational Institutions/ Government colleges are established under Acts enacted by the respective State Legislatures and function under the administrative control of the concerned State Governments. Administrative matters of faculty in these institutions are governed by respective State Acts/Rules & Regulations, as the faculties in state educational institutions are appointed by the concerned State Governments. Therefore, the State authorities are responsible for taking necessary steps to safeguard the academic interests of students and faculty.

UGC has issued guidelines on 28.01.2019 for the appointment and honorarium of guest faculty in the universities. All the universities are required to follow the provisions of the UGC guidelines.
